

- (iii) Financial allocations for water supply sector should be increased.
- (iv) Water supply and sanitation should be included in the core sector.
- (v) A detailed study should be made on equipment and materials required for the Decade and man power requirement should also be assessed.
- (vi) The Public and technologists should be involved in the Decade programme preparation.
- (vii) A National Water Supply and Sanitation Commission should be established consisting of concerned Ministers of all States and Centre to report and monitor the Decade Programme.

The important issues recommended by the symposium have already been considered by the Apex Committee on Water Supply and Sanitation Decade appointed by this Ministry. Therefore, the Government do not consider it necessary to examine the recommendations of the Symposium.

Modernisation of Rice Mills

2426. SHRIMATI JAYANII PATNAIK : Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have a proposal for modernising rice milling industries with a view to helping industries and strengthening the economy ;

(b) if so, when such proposal is going to be implemented ;

(c) whether necessary guidelines have been sent to various States for the implementation of such modernisation programme ; and

(d) the details about the financial allocation proposed to be made to implement such programme in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN) : (a) to (c). Yes, Sir. Legislative measures were taken in this regard by suitably amending the Rice Milling Industry (Regulation & Licensing) Rules 1959 first on 1-5-1970 and again on 29-7-1976. The amendments provided for installation of modern mills and progressive replacement of conventional hullers, huller-cum-shellers and shellers type of rice mills by rubber roll shellers or centrifugal dehusker along with paddy cleaners and paddy separators over a period of five years. However, keeping in view various representations received from the State Governments and the Rice Mill Associations, this period has finally been extended upto 29th July, 1983 in the case of single huller mills and upto 31st July, 1982 in the case of other traditional mills. Single huller mills already established in tribal or hilly areas are exempted from the provisions of modernisation.

(d) No financial allocation as such, has been made for modernising the rice mills. However, nationalised banks have been advised to provide soft loans to millers for modernisation. In respect of rice mills in the cooperative sector, the National Co-operative Development Corporation has sanctioned Rs. 52.80 lakhs for modernisation of 155 conventional co-operative rice mills as on 31-3-80, and programme to modernise 111 more conventional rice mills with the financial outlay of Rs. 45 lakhs has also been envisaged during the 6th Five Year Plan. Also a sum of Rs. 4 crores is earmarked for research and development, extension and training programmes of rice mill modernisation and by-product utilisation.